

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR AND EMPLOYMENT (SHRI MUNI LALL) : (a) to (d) The ESI hospital Thane has 650 bed capacity but the actual beds commissioned at present are 200. As of now, there is no proposal to hand over hospitals to a private agency. Some of the hospitals in Maharashtra have a lower bed occupancy due to shifting of industrial population. The ESIC is planning reorganisation of the existing infrastructure.

Pension and Insurance for Agriculture Workers

4213. SHRI P. N. SIVA: Will the Minister of LABOUR be pleased to state:

(a) whether the National Labour Institute has conducted any Survey on pension and insurance for agricultural workers;

(b) if so, whether the said Institute has recommended the inclusion of small farmers in the recently announced pension/insurance scheme;

(c) if so, the reaction of Government thereto; and

(d) if not, the reasons for exclusion of small farmers from the pension/ Insurance scheme?

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR AND EMPLOYMENT (SHRI MUNI LALL) : (a) No, Sir.

(b) to (d) Does not arise.

Reservation in State Industrial Training Centres

†4214. SHRI SHYAM LAL : Will the Minister of LABOUR be pleased to state:

(a) The total number of State Industrial Training Centres run throughout the country upto 31st March, 2001, State-wise ; and

(b) The total number of posts of Principals and Instructors approved separately and the number of posts occupied by the people;

(c) Out of the total approved and occupied posts, the total number of posts reserved for scheduled castes and scheduled tribes alongwith the basis of

†Original notice of the question was received in Hindi.

reservation and the number and percentage of persons in service from these communities (SC / ST), separately; and

(d) By when, the remaining reserved posts would be filled up?

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR AND EMPLOYMENT (SHRI MUNI LALL): (a) As per the information available from State Governments /Union Territories Administration, as on 31.3.2001, there were 1634 State run Industrial Training Institutes functioning in the country. State-wise figures have been given in the statement (*see below*).

(b) to (d) Directorate General of Employment and Training in the Ministry of Labour lays down policies, training standards, norms for affiliation and conducts final trade test on a national basis.

Industrial Training Institutes function under the administrative and financial control of State Governments / Union Territories (UTs). Providing of posts at various levels, the recruitment of incumbents and maintenance of reservation roster is the responsibility of the respective State Governments / UTs. These data are not maintained by Central Government.

Statement

List of State Run Industrial Training Institutes as on 31-3-2001

Sl No.	Name of States/UTs	No. of Government ITIs
1	2	3
1	Andaman and Nicobar	1
2	Andhra Pradesh	82
3	Arunachal Pradesh	2
4	Assam	24
5	Bihar	28
6	Chandigarh	2
7	Chhattisgarh	44
8	Dadra and Nagar Haveli	1
9	Daman and Diu	2

1	2	3
10	Delhi	14
11	Goa	11
12	Gujarat	129
13	Haryana	76
14	Himachal Pradesh	41
15	Jammu and Kashmir	37
16	Jharkhand	14
17	Karnataka	98
18	Kerala	32
19	Lakshdweep	1
20	Madhya Pradesh	129
21	Maharashtra	347
22	Manipur	7
23	Meghalaya	5
24	Mizoram	1
25	Nagaland	4
26	Orissa	24
27	Pondicherry	8
28	Punjab	103
29	Rajasthan	79
30	Sikkim	1
31	Tamil Nadu	53
32	Tripura	4
33	Uttar Pradesh	178
34	Uttaranchal	25
35	West Bengal	27
TOTAL :		1634